

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1125/2003

New Delhi, this the 6th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Sh. Vishal
S/o Late Sh. Kishori Lal
Ex-T.O.-8169
R/o D-126, West Vinod Nagar
Delhi - 110 092.

.....Applicant

(By Advocate Sh. Ashok Kumar)

V E R S U S

1. Govt. of NCT of Delhi
through its Chief Secretary
Naya Sachiwalya, Indraprasth
Delhi.

2. The Officer Incharge
O/o S.D.E.F.R.S.
Delhi Gate Exchange
MTNL, New Delhi.

.....Respondents

O R D E R (ORAL)

By Shri Shanker Raju.

As the MTNL does not come within the jurisdiction of this Court as per the provisions of Section 40 of the Administrative Tribunals Act, 1985, OA is dismissed as withdrawn with liberty to applicant to approach the appropriate forum in accordance with law.

S. Raju
(SHANKER RAJU)

MEMBER (J)

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